Central Economic Intelligence Bureau
6th & 8th Floor, Janpath Bhawan, Janpath,
New Delhi

Dated: 07th July, 2020

TRAINING CIRCULAR

Sub: Online Training programme on “Banking Operations and Fiscal Laws Enforcement” at State Bank Institute of Consumer Banking, Hyderabad for the Year 2020 - reg.

A three-day online training programme on “Banking Operations and Fiscal Laws Enforcement” is scheduled to be conducted by State Bank Institute of Consumer Banking, Hyderabad from 17th to 19th August, 2020 for Revenue Officers of the rank of Income Tax Officer/Superintendent to Principal Commissioner/Principal Director.

2. Duration & Schedule of the Course:

Duration: 3 days (15 hours Live Webinars, Videos, Reading Material)

3. Mode of Delivery:

Mode of Delivery: Online, through Microsoft Team.
System Requirements: Microsoft Office Suite
Joining Instructions: Nominated participants will be added to the program team – a mail alert will be sent to the participants E-mail ID provided in advance.

4. Eligibility:

Income Tax Officer/Superintendent to Principal Commissioner/Principal Director.

5. Course Contents:

Banking Law and Practice; Banking Operations – types of accounts, Bank Reconciliation Statements; FATCA – Introduction and Implications; KYC-AML and CFT; Financial Statements – Disclosures and Manipulations; Insolvency and Bankruptcy Code 2016; Electronic Payment Systems; Forensic Audit – Overview; FEMA – Violations in Remittances and NRI accounts; Money Laundering, Trade Based Money Laundering & Terror Funding; Frauds in Banking and Role of Investigating Agencies; Cyber Frauds & e-investigation; Internet Based Scams; Technology Fraud Identification.

6. Course Fee:

The course fee per participant is Rs.17,700/- inclusive of all taxes and to be paid in advance by shortlisted participants only. The shortlisted participants are required to submit a copy of sanction order, NEFT/RTGS no. and date as proof to the training institute through E-mail.

7. Mode of Payment of Course Fee:

The course fee has to be paid by the office of the participant through NEFT/RTGS in advance. Following are the bank account details for NEFT/RTGS:

<table>
<thead>
<tr>
<th>Beneficiary Name</th>
<th>Bank Name</th>
<th>Branch Name</th>
<th>IFS Code</th>
<th>Account Number</th>
<th>GSTIN Code</th>
</tr>
</thead>
<tbody>
<tr>
<td>State Bank Institute of Consumer Banking, Hyderabad</td>
<td>State Bank of India</td>
<td>PBB, Hyderabad Public School, Begumpet, Hyderabad</td>
<td>SBIN0002728</td>
<td>10421834853</td>
<td>36AAACS8577K1ZQ</td>
</tr>
</tbody>
</table>

(Contd...2...)
8. Nominations:
   a) It is requested to circulate the Training Circular among all eligible officers and nominate eligible officers, one as ‘main’ and others as ‘reserve’ from each office for the said course.

   b) The supervisory officers of the participants are to send the willingness & nomination of the participants, after due vigilance check, directly to the Bureau, under the intimation to their Cadre Controlling Authority.

   c) Following details of the participants are to be provided by email at ad3-ceib@gov.in to liaison officer of the Bureau latest by 06th August, 2020:

   (i) Name and Designation
   (ii) Office (With Postal Address)
   (iii) Telephone/ Mobile No.
   (iv) E-mail Id (Compulsory)

9. Liaison officer of Central Economic Intelligence Bureau:
   Name : Shri Bhanu Prakash Meena, Assistant Director (Coord.)
   Mobile No : 9899500552
   E-Mail : ad3-ceib@gov.in

10. Confirmation of the Nomination:
    The nominations should be sent to Central Economic Intelligence Bureau and not to the Institute directly. The officers shortlisted by the Bureau for participation in the programme shall be intimated to the concerned office and officers by this Bureau in due course.

    (Lokesh Kumar Sharma)
    Additional Director

To,
All Convener REICs, All Pr. Chief Commissioners/Chief Commissioners/Director Generals Central Excise, Customs & Service Tax (Goods and Service Tax) and All Pr. Chief Commissioners/Chief Commissioners /Director Generals Income Tax, DGCEI, DRI, ED, FIU-Ind, SPF, CBDT, CEIB & CBIC website, Pr. Commissioners/Commissioners Central Excise, Customs & Service Tax (Goods and Service Tax)/Pr. Commissioners of Income Tax/Commissioners of Income Tax (By E-mail).